

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2850
ANSWERED ON 07.08.2023**

DEVELOPMENT OF PATHIRAMANAL ISLAND

2850. ADV. A.M. ARIFF:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has taken any steps for the development of 50 destinations across the country as a complete package of tourism as announced in the Union Budget for 2023-24 and if so, the details thereof including the list of these destinations and funds earmarked for their development;**
- (b) whether the Government is aware that the picturesque Pathiramanal Island in Alappuzha District has the potential to be developed as one of the destinations as mentioned above and if so, the action taken thereon; and**
- (c) whether the Government has taken any steps for developing Arthunkal as part of the pilgrim tourism circuit and if so, the details thereof including funds earmarked and the development activities undertaken so far?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a)to (c): The Union Budget for the financial year 2023-24 announced that with an integrated and innovative approach, at least 50 destinations will be selected through challenge mode. The Ministry of Tourism organized Post Budget Webinar in March, 2023 on 'Developing Tourism in Mission Mode' with the objective to seek fruitful inputs of stakeholders for implementation of budget announcements. In addition, the Ministry of Tourism has also undertaken consultations with line Ministries and industry partners in order to formulate details of the scheme. The destinations for development in challenge mode has not been selected. However, the Ministry of Tourism has revamped its Swadesh Darshan scheme as Swadesh Darshan 2.0 (SD2.0), with the objective to develop sustainable and responsible tourism

destinations and has identified 55 destinations in the country including 'Kumarakom' and 'Kozhikode (Beyepore)' in Kerala for development under SD2.0 scheme.

The Ministry of Tourism in the year 2014-15 launched 'Swadesh Darshan' scheme with the objective to develop thematic circuits and 'Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' for integrated development of identified pilgrimage destinations in the country. While identification of tourism sites and development of tourism infrastructure is primarily the responsibility of States/UTs, the Ministry of Tourism provides financial assistance to the State Governments/Union Territory Administrations (UTAs) under the above schemes, in consultation with them and in line with scheme guidelines, availability of funds etc. The details of the projects sanctioned under 'Swadesh Darshan' and 'PRASHAD' schemes in the state of Kerala is Annexed.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.2850 ANSWERED ON 07.08.2023 REGARDING DEVELOPMENT OF PATHIRAMANAL ISLAND****LIST OF PROJECTS SANCTIONED IN KERALA UNDER THE SCHEMES OF SWADESH DARSHAN AND PRASHAD.****(Amount in ₹ crore)**

Sr. No.	Circuit/ Year of Sanction	Name of the project	Amount Sanctioned	Amount Released*
SWADESH DARSHAN				
1	Eco Circuit/ 2015-16	Development of Pathanamthitta-Gavi- Vagamon- Thekkady	64.08	64.08
2.	Spiritual Circuit/ 2016-17	Development of Sabarimala - Erumeli-Pampa-Sannidhanam	54.88	27.44
3.	Spiritual Circuit/ 2016-17	Development of Sree Padmanabha Arnamura	78.08	73.77
4.	Rural Circuit/ 2018-19	Development of Malanad Malabar Cruise Tourism Project	57.35	30.98
5.	Spiritual Circuit/ 2018-19	Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam	66.42	27.77
PRASHAD				
6	2016-17	Development at Guruvayur Temple	45.19	45.19

***includes amount released to Central Nodal Agency (CNA) as per new financial procedure.**
